

(b) How many of them were published for public use?

(c) What was the establishment cost of the Division in 1948, 1951 and 1952?

The Prime Minister (Shri Jawaharlal Nehru): (a) The Historical Division began work only in September 1949.

Papers produced:

Papers on.	1949-50	1950-51	1951-52	1952-53 up-to-date
General	3	1
Asia	5	28	14	8
Europe	1	8	6	1
Africa	..	4	3	1
America	..	9	3	1
Australia	..	1	1	..
TOTAL	9	50	27	12

(b) The papers were for the use of the Ministry and none has been published.

(c) Rs. 92,388 in 1951-52.

Rs. 95,653 in 1952-53.

The office did not exist in 1948.

MEMORANDUM ON COMMUNITY PROJECTS SCHEME

11. Shri V. P. Nayar: Will the Minister of Planning be pleased to state:

(a) whether the attention of Government has been drawn to an article published on Page 1 of the English weekly "Delhi Times" published from Delhi on September 14, 1952, regarding a 60 page memorandum submitted by the American Ambassador in India, Mr. Chester Bowles, on the Community Projects Scheme and state whether the report is correct as to facts; and

(b) if so, whether Government propose to lay on the Table of the House a copy of the memorandum?

The Deputy Minister of Irrigation and power (Shri Hathi): (a) Yes, Sir. The report is not true to facts.

(b) Does not arise.

REGISTRATION OF INDUSTRIAL UNDERTAKINGS

12. Shri Bansal: Will the Minister of Commerce and Industry be pleased to state the number of industrial undertakings that have been registered up to 31st January, 1953 under the Industries (Development and Regulation) Act?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): 2209 industrial undertakings were

registered up to the 7th November 1952, which was the last date for registration under section 10 of the Industries (Development and Regulation) Act, 1951.

LICENSING OF INDUSTRIAL UNDERTAKINGS

13. Shri Bansal: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of applications received up to 31st January, 1953 for the licensing of industrial undertakings, (i) for establishment of new industries and (ii) for the expansion of existing ones;

(b) the number of licences issued for each of the two categories; and

(c) the number of applications in the case of which additional information has been called for?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Up to 31st January, 1953, 125 applications for licence were received. Of these,

(i) 71 were for the establishment of new industrial undertakings, and

(ii) 54 were for substantial expansion of existing ones.

(b) In the case of 29 applications for new undertakings and 24 for substantial expansions, the applicants have already been informed that licence would be issued to them subject to certain conditions. Six of the first category and 12 of the second have accepted the conditions, and licences have been issued to them.

(c) Additional information was called for in respect of 28 applications.

FACTORIES FOR WOOD SCREWS

14. Shri Radha Raman: (a) Will the Minister of Commerce and Industry be pleased to state what is the annual consumption of wood screws in India?

(b) What is the number of factories, registered and un-registered, in the country and how many of them are working at present?

(c) Is it a fact that most of these factories have been closed due to lack of demand for the indigenous manufactured goods?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) According to the Tariff Boards' estimates, the total Indian demand is about 5 million gross numbers per annum.

(b) There are 15 registered factories and 3 unregistered factories. All except 3 registered factories are in production.